

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 1357
ANSWERED ON 06TH DECEMBER, 2024

EASE OF DOING BUSINESS IN FOOD PROCESSING SECTOR

1357 # SHRI MAYANKBHAI JAYDEVBHAI NAYAK:
SHRI CHUNNILAL GARASIYA:
SHRI MADAN RATHORE:
SHRI MITHLESH KUMAR:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether Government has made efforts to hold discussion with major packaged food companies to address their concerns related to ease of doing business, GST, imports and other trade-related matters;
- (b) the number of companies that participated in the discussions; and
- (c) the measures taken by Government to promote the food processing industry and enhance farmers' growth, exports and income and employment opportunities?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) & (b). The Ministry of Food Processing Industries (MoFPI) has been actively engaging with stakeholders across the food and allied sectors, including large, medium and small enterprises in the packaged food segment to identify and address challenges hindering the sector's growth. These deliberations aim to unlock the sector's full potential and enhance the ease of doing business. Stakeholder consultation meetings were held on 6th and 7th November, 2024 with industry representatives and associations. The list of participants in the said stakeholder consultations is attached at **ANNEXURE**.

(c). The Ministry of Food Processing Industries (MoFPI) through implementation of various initiatives and schemes viz. Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), Prime Minister Formalization of Micro Food Processing Enterprises (PMFME) and Production Linked Incentive Scheme for Food Processing Industries (PLISFPI) aims for the overall development of food processing sector, including creation of modern infrastructure with efficient supply chain management from farm gate to retail outlet, and to help in providing better returns to farmers, creation of employment opportunities, reducing wastage, increasing the processing level and enhancing the export of the processed foods.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1357 FOR ANSWER ON 06th DECEMBER, 2024 ON “EASE OF DOING BUSINESS IN FOOD PROCESSING SECTOR”

The list of industry associations who attended the Stakeholder consultation meetings:

1. Confederation of Indian Industries
2. Associated Chamber of Commerce and Industry of India
3. All India Food Processors Association
4. Federation of Indian Chambers of Commerce and Industry
5. PHD Chamber of Commerce and Industry
6. International Spirits and Wine Association of India
7. Indian Dairy Association
8. Plant Based Foods Industry Association
